

Commonwealthland Parliament
Notice for Amendment to a Resolution

Place _____
Date _____

From

_____ MP

To

The Secretary,
Commonwealthland Parliament

Sir,

Under the Rules of Procedure and Conduct of Business in the Indraprastha Legislative Assembly I give notice of the following amendment(s) to the Resolution moved by _____ to be considered on _____:

Yours faithfully,

Member,
Commonwealthland Parliament